GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1830
TO BE ANSWERED ON TUESDAY, AUGUST 4, 2026/SHRAVANA 13, 1948 (SAKA)

Funds raised by disinvestment and asset monetisatiion

1830. Shri P.P. Suneer:

Will the Minister of FINANCE be pleased to state:

a) whether Government has raised about ₹ 25,000 crore from disinvestment and asset monetisation so far in the current fiscal; and

b) if so, the details of the public sector companies from which this money is raised and whether it is proposed for achieving the target of ₹ 80,000 crores envisaged in the Financial Year 2027-28 budget?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) & (b): During the current FY 2026-27, Government of India realized an amount of Rs. 27,568.06 core as on 29.07.2027, which included Rs 21,201.13 crore from disinvestment through Offer for Sale of Central Bank of India, Coal India Ltd, NHPC Limited, NLC India Limited, General Insurance Corporation of India, Indian Railway Finance Corporation Ltd. & Cochin Shipyard Ltd as well as strategic disinvestment of Indian Medicines Pharmaceutical Corporation Ltd and Rs. 6,366.93 crore from Asset Monetization.

For Budget Estimates 2026-27, Rs. 80,000 crore has been kept under Miscellaneous Capital Receipts, which includes estimated receipts on account of management of equity investments and monetization of public assets through various mechanisms. Disinvestment is an ongoing process and execution/completion of specific transactions hinges upon market conditions, domestic and global economic outlook, geopolitical factors, investor interest and administrative feasibility. Further, given the market-sensitive nature of disinvestment transactions, drawing up timeline for disinvestment is not feasible.

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